

Filing No. Wp (Cr.)/8231/2020

Om Prakash kejriwal Vs The State of Jharkhand & Ors.

Advocate's Name- Gautam Kumar.

9)i)Subject not stated in Index.

- ii) Pagination of Synopsis may be corrected.
- iii) Statement in Para-1 of affidavit may be verified.
- iv) Oath Sl. no. not givfen in affidavit.
- v) P.O. And P.S. Of Opp. no. 2 may be stated.
- vi) U/S in Para 1, Prayer and synopsis may be verified.